GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1235
ANSWERED ON:05.03.2013
FOODGRAINS FOR CALAMITY PRONE STATES
Mahato Shri Narahari;Reddy Shri Magunta Srinivasulu;Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to maintain additional stock of foodgrains on priority basis in the drought and flood prone States of the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has issued instructions to the Food Corporation of India to keep a minimum stock for several months in the said States and has also urged the States to lift foodgrains sufficient to meet the Public Distribution System requirement for six months;
- (d) if so, the details thereof, State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) No Madam.
- (b) Does not arise in view of (a) above.
- (c) to (e) No such instructions have been issued to FCI. However, Government of India has permitted the States/UTs for lifting and distribution of upto six months ration under Targeted Public Distribution System in one go, subject to certain conditions.